

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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LADAKH, FRIDAY, JULY, 31, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH
REVENUE DEPARTMENT, UT SECRETARIAT
LEH, LADAKH 194101

NOTIFICATION

Ladakh, the 30th of July, 2026

S.O. 236 - In exercise of the powers conferred by Section 5 of the Jammu and Kashmir Land Revenue Act, 1996 (Act No. XII of Samvat 1996), as applicable to the Union Territory of Ladakh, the Administration of the Union Territory of Ladakh, hereby notifies that the Tehsil Turtuk is renamed as Turtuk-Bogdang and Revenue Village **Bogdang** stands included within Tehsil Turtuk- **Bogdang** of District Nubra in the Union Territory of Ladakh in partial modification of S.O. 180 dated 2026 and S.O. 210 dated 12.07.2026.

This notification shall come into force from the date of its publication in the Official Gazette.
By order and in the name of the Lieutenant Governor of the Union territory of Ladakh.

**Sd/
(Shurbir Singh, IAS)
Commissioner/Secretary Revenue,
UT of Ladakh.**

No: M/1489/2026/505-512

Copy to the: -

1. Additional Secretary, JKL Affairs, MHA, GoI for kind information.
2. Administrative Secretaries (All), UT of Ladakh for kind information.
3. Secretary to Hon'ble Lieutenant Governor, UT of Ladakh for the kind information of Hon'ble Lieutenant Governor, UT of Ladakh
4. Deputy Commissioner (All), UT of Ladakh for kind information.
5. OSD to the Chief Secretary, UT of Ladakh for kind information of Chief Secretary, UT of Ladakh
6. P.A to Director General of Police, UT of Ladakh for kind information of Director General of Police, UT of Ladakh.
7. Technical Director, NIC For uploading on the UT website information and necessary action.
8. Order file.

**ANUPAM
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**(Anupam Bhardwaj, JKAS)
Under Secretary, Revenue,
UT of Ladakh.**

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